

**NATIONAL COMPANY LAW TRIBUNAL  
GUWAHATI BENCH  
GUWAHATI**

**ORDER SHEET OF THE HEARING ON 08<sup>th</sup> FEBRUARY, 2024, 10:30 A.M.**

**CP/31/GB/2023**

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao  
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

Name of the Company	Prasanna Kumar Dutta, 2. Prabina Dutta Vs Pragati Trading Company, 2. Jayanta Dutta, 3. Krishnaly Bhattacharyya, 4. The Registrar of Companies, NER
Under Section	U/s 241-242, R/w 59 of Companies Act, 2013

For Petitioner (s) : Mr. M. Sukhija, Adv.

For Respondent (s) : Mr. A. Pareek, CS for R-1 to R-3

**ORDER**

Ld. Counsel Mr. M. Sukhija appears on behalf of the Petitioner. R-1 to R-3 are represented by

Ld. Authorized Representative CS Mr. A. Pareek. No appearance for R-4.

Ld. Authorized Representative for R-1 to R-3 seeks 4 weeks' time to file reply affidavit. Time granted. Copy thereof shall be served of the Counsel on record for the opposite party.

List for further consideration on **03.04.2024**.

Sd/-  
**Satya Ranjan Prasad**  
Member (Technical)

Sd/-  
**H.V. Subba Rao**  
Member (Judicial)